

Adapting buses for compliance with the persons with Disabilities Act, 1995

2820. SHRI RAM KUMAR KASHYAP: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the Section 44 of Persons with Disabilities Act, 1995 states that transport sector shall, for the benefit of persons with disabilities, take special measures to adapt buses in such a way as to permit easy access to such persons and adapt toilets in waiting rooms in such a way as to permit wheel chair users to use them conveniently;

(b) whether it is a fact that buses are plying without ramp on inter-State routes; and

(c) if so, the measures taken to comply with the provisions of the Act?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH L. MANDAVIYA): (a) Yes, Sir.

(b) and (c) 'Communication by Road' is a state subject. It is the State Government to take appropriate action to make the public transport fully accessible for the Persons with Disabilities. However, this Ministry has issued directions to all States / UTs to make 10% of Government owned public transport vehicles fully accessible to the persons with disability by March, 2018. The bus terminals are also designed friendly for the persons with disabilities. Some of the State Road Transport Corporations *i.e.* Kadamba Transport Corporation LTD, Solapur Municipal Transport Undertaking, Maharashtra State Road Transport Corporation have confirmed this Ministry that they are providing facilities for the Persons with Disabilities.

Daily road construction target

2821. SHRI A.K. SELVARAJ: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government hopes to achieve the target of constructing 40 km. of road in a day by the next year;

(b) whether it was 2 km. per day last year whereas is 18 km. per day at present and by the end of March, 2017, it would be 30 km. per day; and

(c) what is the total length, in kms., of roads constructed during the last two years?